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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 77-A/2016 with TP No. 77/397-398/NCLT/AHM/2016 (New) CA No. 257/2014 with CP No. 39/397-398/CLB/MB/2014 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2017

Name of the Company:

Tarjit Singh Batth & Ors.

V/s.

Bhuj Developers Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. ILUNUTAL BALAL PCS Petitiones ILAIDEN

2. Aayog dostie

Advocate Respondent

Aayog

ORDER

Learned PCS Ms. Kunjal Dalal present for Petitioners. Learned Advocate Mr. Aayog Doshi present for Respondent.

Learned Counsel for Respondent represented that there are no further documents to be filed, as per the order dated 04.05.2017 Learned PCS appearing for the petitioners requested time to file written arguments.

List the matter on 05.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 29th day of August, 2017.